

	No. of beneficiaries	Loan amount sanctioned by banks (Rs. in crores)
1985-86	2,20,724	429.99
1986-87	2,19,308	455.12

Delicensing of major segment of Industrial Sector

1469. SHRI BHATTAM SRI-RAMAMURTY:
SHRI VAKKOM PURUSHOTHAMAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Planning Commission has suggested delicensing of a major segment of Industrial Sector;

(b) if so, the action taken by Government and the practical implication thereof;

(c) whether any steps are proposed to be taken to further liberalise the Industrial Policy; and

(d) whether Government are considering the question of planning the number of M.R.T.P. companies from 165 to 200/300?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d). Liberalisation of industrial licensing policy and streamlining of procedures thereof so as to bring about rapid industrial growth in the country within the framework of the Industrial Policy Resolution of 1956, is a continuous process and a number of steps have been taken in pursuance of the policy such as delicensing and broad banding of selected industries, re-endorsement of capacity with reference to minimum economic scales of operation etc. While pursuing this policy, the suggestions received from various quarters are duly taken into account. As no final deci-

sions have been taken by Government on the suggestions received and since they are still being examined, it is not possible at this stage to indicate the details and the reaction of the Government thereon.

Sub-Sea Completion System

1470. SHRI SUBHASH YADAV:
SHRI BALASAHEB VIKHEPATIL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the first ever sub-sea completion system in the country has been successfully installed by the Oil and Natural Gas Commission in the Bombay High recently;

(b) if so, the details thereof;

(c) how far it will save the foreign exchange; and

(d) how far it will be beneficial in bringing on a oil-well to production stage and prove improvement in the production of oil in the Arabian Sea?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). Yes, Sir. The sub-sea completion system in Bombay High South consist of a template from where out of 4 wells planned for drilling, one well has been completed and is flowing oil. The remaining wells are under drilling/completion and are likely to produce oil by end August 1987.

(c) It is an R&D project and as such it is